ORISSA HIGH COURT LEGAL SERVICES COMMITTEE, CUTTACK ADVERTISEMENT No.268 Date:25.02.2025

High Court Legal Services Committee invites applications in the prescribed format (Annexure-I) from the eligible Lawyers for their empanelment in the Panel of Legal Aid Lawyers in accordance with the provisions of Regulation 8 (2) of NALSA (Free and Competent Legal Services) Regulations, 2010 and Regulation 20(1) of the Odisha State Legal Services Authority Regulations, 1996.

Last date of receipt of applications in this office:11.03.2025(5.00P.M.)

525.02.2025 SECRETARY(I/C) HCLSC

ANNEXURE-I

Space for

recent

size photograph

Colored passport

APPLICATION FORM FOR EMPANELMENT AS PANEL LAWYERS OF ORISSA HIGH COURT LEGAL SERVICES COMMITTEE

(Strike out which are not applicable)

IN THE ORISSA HIGH COURT LEGAL SERVICES COMMITTEE

1.	(in capital letters)	
2.	Gender :	Male/Female/Third Gender
3.	Odisha State Bar Council Enrolment No. with date: (Copy of the Enrolment Certificate shall be enclosed)	2
4.	Local Bar Association Membership No. (if any)	
5.	Ordinary Place of Practice:	
6.	Date of Birth: (Date)/(Month)/(Year) (Authenticated document shall be enclosed)	
7.	Years (Length) of practice in Criminal Law	
8.	Years (Length) of practice in Civil Law	
9.	Years (Length) of practice in the High Court	
10.	Branch of Law in which the applicant is interested to work as a Panel Lawyer	
11.	Address for correspondence:	
12.	Telephone/Mobile Number:	
13.	e-mail ID (if any):	<u></u>

DECLARATION

I,______Son/Daughter /W/o Shri______do hereby declare that the information furnished above are true to the best of my knowledge. I further declare that I am willing to act as a Panel Lawyer of the Orissa High Court Legal Services Committee and that I shall abide by the Rules and Procedures applicable to the Panel Lawyers of the High Court Legal Services Committee.

Signature of the Applicant

Date: Place: